

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 41 OF 2016 & IA NO. 106 OF 2016
APPEAL NO. 73 OF 2016 & IA NO. 180 OF 2016
APPEAL NO. 122 OF 2016**

Dated: 13th February, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of :

Appeal No. 41 of 2016 & IA No. 106 of 2016

**The Superintending Engineer (Operation),
State Load Despatch Centre, Gujarat** ...Appellant(s)

Vs.

Central Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Rhea Luthra
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

Appeal No. 73 of 2016 & IA No. 180 of 2016

**State Load Despatch Centre,
M.P. Power Transmission Corporation Ltd.** ... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Paramhans for
Mr. Aashish Anand Bernard
Mr. R.A. Sharma (Rep)

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

Mr. Matrugupa Mishra
Ms. Ankita Bafna for R.4

Appeal No. 122 of 2016

Maharashtra State Load Despatch Centre (MSLDC) ...Appellant(s)

Vs.

Central Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. M.Y. Deshmukh

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **11.04.2018.**

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

ts/mk